

F. No. J-12012/3/2026-Judicial/ E. 178374
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 25th February, 2026

ORDER

The President is pleased to accept the resignation of **Shri Manish Gupta**, Central Government Counsel for High Court of Madhya Pradesh, Bench at Indore, with effect from the date **14.02.2026**.

2. Consequently, the name of Shri Manish Gupta, Advocate figuring at serial number '37' in the List 'B' of this Department's Order No. J-11017/6/2025-Judicial dated 13.03.2025, stands omitted.

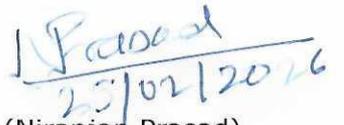
3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. Sh. Sunil Jain, Ld. ASGI, High Court of Madhya Pradesh.
4. Sh. Romesh Dave, Dy. SGI, High Court of Madhya Pradesh, Bench at Indore.
5. Shri Manish Gupta, Advocate.
6. LIMBS team.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
8. Hindi Section, Department of Legal Affairs, for translation of this order.
9. Office/spare copies.



(Niranjana Prasad)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in